

(33)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 244/2003 in
OA 2499/2000 ✓
with

CP 245/2003 in
OA 2606/2000

New Delhi this the 16th day of July, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

CP 244/2003

1. Swaran Singh
S/O Late Sh. Gyan Singh,
R/O B-37/G, Vijaya Vihar,
Police Society, Sector 13,
Rohini, Delhi.
2. Kulwant Dabas
S/O Shri Rajender Singh
R/O Vill. & P.O. M.P. Majra,
District- Jhajjar, Haryana.
3. Sunil Kumar
S/O Shri Rajbir Singh
R/O Village- Rajhar,
P.O. Pakki Garhi,
District- Mujjaffar Nagar,
Uttar Pradesh.
4. Ashok Kumar
S/O Shri Ram Mehar Singh
R/O Vill. & P.O. Phugana
District, Mujjaffar Nagar (UP)
5. Dharmender Singh,
S/O Shri Phool Kumar
R/O Vill. & P.O. Nallah, Distt.,
Mujjaffar Nagar (UP)
6. Pawan Kumar Sharma,
S/O Shri Chidha Lal Sharma,
R/O Q.No. 67-B, Police Station,
Geeta Colony, Delhi
7. Pramod Kumar Rai
S/O Shri Suresh Rai
R/O 130, Police Colony, Ashok Vihar,
Phase-1, Delhi.
8. Ashwani Sharma,
S/O Shri R.K. Sharma,
R/O Qr. N. 255, Police Colony,
Ashok Vihar Phase-1, Delhi.
9. Raj Kumar,
S/O Shri Munshi Lal
R/O H-1/344, Madangir, New Delhi.

Petitioners

(By Advocate Shri Sachin Chauhan)

VERSUS

1. Shri R.S.Gupta,
Commissioner of Police,
Delhi, Police Headquarters,
I.P.Estate, MSO Bldg.,
New Delhi.
2. Shri R.L.Meena,
Dy.Commissioner of Police,
2nd Bn.DAP, Kingsway Camp,
Delhi.

.. Respondents

(By Advocate Shri Vijay Pandita)

CP 245/2003

1. Jitender
S/O Shri Amar Singh,
R/O D-11, Institute of Economy
Growth, Delhi, University
Enclave, Delhi.
2. Kiran Pal
S/O Shri Pitam Singh,
R/O Village & PO Salena,
Distt.Bagpat (UP)
3. Rajvir Sharma,
S/O Shri Duli Chand,
R/O Village P.O.Garhi
Tehsil, Hansi, Distt,
Hissar, Haryana
4. Ajay Kumar
S/O Shri Hari Singh,
R/O Vill- Jalal Pur Karera,
P.O.Shikar Pur,
Distt. Bulanmdsher (UP).
5. Satpal
S/O Shri Dev Mani Yadav,
R/O L-110/C, Dilshad Garden,
Delhi-95
6. Dinesh Kumar
S/O Shri Captan SINGH
R/O Vill. & P.O.Kulasi,
Distt. Jhajjar, Haryana.
7. Satish Kumar Rai,
S/O late Sh.Ram Saran,
R/O 1/5, Neepa Staff Qtrs.
NCERT Campus Arvindo Marg,
New Delhi.

..Petitioners

(By Advocate Shri Sachin Chauhan)

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VERSUS

1. Shri R.K. Sharma,
Commissioner of Police,
Delhi Police Headquarters,
I.P. Estate, New Delhi.
2. Shri R.L. Meena,
Dy. Commissioner of Police,
2nd Bn., DAP Kingsway Camp,
Delhi.

(By Advocate Shri Vijay Pandita)

. Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Learned counsel for both the parties submit that the facts and issues raised in the aforesaid two CPs are similar to those raised in CP 196/2003 in OA 2701/2000 which has been dismissed by order dated 16.7.2003. It is also relevant to note that in the Hon'ble Delhi High Court's order dated 7.7.2003 in the above referred two Contempt Petitions, a similar submission has been made by the learned counsel for the respondents/petitioners that in view of the pendency of the present Writ Petition, they will not press the CPs before the Tribunal.

2. In view of the above, CP 244/2003 and CP 245/2003 are dismissed, without issuing notice to the alleged contemners.

3. Let a copy of this order be kept in CP 245/2003 in OA 2606/2000.

V.K.Majotra
(V.K. Majotra)
Member (A)

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Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman (J)